

**Annex VII****Monthly Report to RBI Issue Offices on Counterfeit Notes**

Date: \_\_\_\_\_

Name of the Bank:

Address of FNV Cell:

Name and Designation of officer-in-charge:

Telephone No:

Email ID:

**Counterfeit Notes detected in the bank during the month**(To be reported by 7<sup>th</sup> of following month)**A. Details of Counterfeit Notes detected:**

												Denomination wise number of pieces										
Name of the branch	Address of the branch	Branch code	District	State	Zone in which branch is located (East/West/ North/ South)	Type of detection	₹2 & ₹5	₹10 (Old)	₹10 (New)	₹20 (Old)	₹20 (New)	₹50 (Old)	₹50 (New)	₹100 (Old)	₹100 (New)	₹200	₹500 (Old-SBN)	₹500 (New)	₹1000 (Old-SBN)	₹1000 (New)	₹2,000	Total number
						FIR (No. of pieces)																
						Non FIR (No. of pieces)																
						Total A																
Name of the Currency Chest	Address of the Currency Chest	Currency Chest code	District	State	Zone in which CC is located (East/West/ North/ South)	Type of detection	₹2 & ₹5	₹10 (Old)	₹10 (New)	₹20 (Old)	₹20 (New)	₹50 (Old)	₹50 (New)	₹100 (Old)	₹100 (New)	₹200	₹500 (Old-SBN)	₹500 (New)	₹1000 (Old-SBN)	₹1000 (New)	Total number	
						FIR (No. of pieces)																
						Non FIR (No. of pieces)																
						Total B																
						Grand Total (A+B)																

**B. Details of FIR cases filed with police:**

	Pending with Police at the beginning of the month (Cumulative Total)	Sent to Police during the month	Returned by the Police during the month	Pending with the Police at the end of the month (Cumulative Total)
No. of cases* where FIR was filed				
Total pieces of Counterfeit Notes involved in all the cases of FIR				

\* Each FIR lodged comprises one case.

(Signature)

Name &amp; Designation of the Authorised Official

Official Seal

Forwarded to: -

The General Manager/Deputy General Manager, Reserve Bank of India, Issue Department, \_\_\_\_\_